## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 96/ALD/2017 (A.NO 54/ALD/2017 D BENCH OF THE NATIONAL

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Bueline Securities Put. U.S.

SECTION OF THE COMPANIES ACT/ 1 & B CODE: U/S 230/232 of the Companies Ad, 2013.

SI. NO.	Name	Designation	Representation	Signature
1.	Alok Kr. Pripa	x pcs	Perhape	Alor the Pripart
<u>2.</u>		-	11	1 In Injular
	KUL DEEP SINGH STA	0.1.	K. Syl	

## C.P. No. 96/ALD/2017, CA No. 54/ALD/2017

Sri Alok Kumar Tripathi, PCS along with Abhishek Mishra for the petitioner Company. Sri Kuldeep Singh, Proxy for the OL.

Arguments of both the parties are heard, judgement is reserved.

Date: 25/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)